Public Announcement ("PA") under Regulation 15(1) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF O.P. CHAINS LIMITED

Open Offer **("Offer")** for acquisition upto 23,97,500 (Twenty Three Lakh Ninety Seven Thousand and Five Hundred) equity shares of Rs. 10/- each from equity shareholders of O.P. Chains Limited **("Target Company")**, a company registered under the Companies Act, 1956 and having its Registered Office at 8/16 A, Seth Gali Agra- 282003, Uttar Pradesh by Mr. Om Prakash Agarwal, Mr. Satish Kumar Goyal and Mr. Ashok Kumar Goyal, **("the Acquirers").**

This Public Announcement **("PA" / "Public Announcement")** is being issued by Hem Securities Limited **("Manager to the Offer")** for and on behalf of the Acquirers to the equity shareholders of the Target Company **("Shareholders")** pursuant to and in compliance with Regulation 3(2) of the Securities and Exchange Board of India **(Substantial Acquisition of Shares and Takeovers)** Regulations, 2011 as amended and subsequent amendments thereto (the **"SEBI (SAST) Regulations**").

1. Offer Details

1.1. **Offer Size:** The Acquirers hereby make this open offer **("Offer")** to the Shareholders of the Target Company upto 23,97,500 (Twenty Three Lakh Ninety Seven Thousand and Five Hundred) equity shares of Rs. 10/- each representing 35.00% ("**Offer Size")** of the of the present issued subscribed and paid- up equity share capital of the Target Company.

1.2. **Offer Price/ Consideration:** The Offer Price is Rs. 13.00/- (Rupees Thirteen Only) per equity share of Rs. 10/- each.

1.3. **Mode of Payment:** The Offer Price is payable in Cash.

1.4. **Type of Offer**:

This ***Offer*** is made by Acquirers in compliance of Regulations 3(2) of SEBI (SAST) Regulations, 2011. The Acquirers are the existing Promoters/Promoter Group of the Target Company and they intend to consolidate their shareholding by further acquiring equity shares/voting rights in the Target Company through market purchases and/or off market purchase which may exceeds the stipulated threshold limit specified under Regulation 3(2) of SEBI (SAST) Regulations, 2011 and therefore in compliance of Regulation 3(2) of SEBI (SAST) Regulations, 2011, this Open Offer is being made to the equity shareholders of the Target Company.

2. Transaction which has triggered the Open Offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ ~~Indirect~~)	**Mode of Transaction (~~Agreement~~ / Allotment/ ~~Market Purchase~~)**	**Shares / Voting Rights acquired/~~proposed to be acquired~~**		**Total Consideration for shares/ VRs acquired (Rs. In crores)**	**Mode of Payment (Cash/ securities)**	**Regulations which has triggered**
		Number	**% vis a vis total equity capital/ voting capital**			
NA	NA	NA	NA	NA	NA	NA

3. **Acquirer(s) ~~/ PAC~~**

Details	Acquirer 1	Acquirer 2	Acquirer 3	Total
Name of Acquirer(s) / ~~PAC(s)~~	Mr. Om Prakash Agarwal	Mr. Satish Kumar Goyal	Mr. Ashok Kumar Goyal	-
Address	42- Gough Road, O.P. Mahendroo Road, Agra Cantt, Agra -282001, Uttar Pradesh	106, Nehru Nagar, P.S. Hariparwat, Agra - 282004, Uttar Pradesh	106, Nehru Nagar, Agra - 282002, Uttar Pradesh	-
Name(s) of persons in control/ promoters of Acquirer(s)/ PACs where Acquirer(s)/ ~~PACs~~ are companies	NA	NA	NA	-
Name of the Group, if any, to which the Acquirer(s)/ ~~PACs~~ belongs to	NA	NA	NA	NA
Pre transaction shareholding • Number • % of total equity capital	9,08,100 Equity Shares	8,70,000 Equity Shares	8,70,000 Equity Shares	26,48,100 Equity Shares
	13.26	12.70	12.70	38.66
Proposed shareholding after the acquisition of shares which triggered the Open Offer • Number • % of total equity capital	9,08,100 Equity Shares	8,70,000 Equity Shares	8,70,000 Equity Shares	26,48,100 Equity Shares
	13.26	12.70	12.70	38.66
Any other interest in the TC	Promoter/ Promoter Group of the Target Company and also Managing Director in the Target Company.	Promoter /Promoter Group of the Target Company and also Whole time Director in the Target Company.	Promoter/ Promoter Group of the Target Company and also Whole time Director in the Target Company.	None

***Note:** *There are no person acting in concert(s) with the Acquirers and Acquirers are person acting in concert with each other for this Open Offer.*

4. **Details of selling shareholders, if applicable**

Not applicable

5. Target Company

5.1 **Name**	:	O.P Chains Limited (ISIN: INE118Q01018)
5.2 **Registered Office**	:	8/16 A, Seth Gali Agra-282003, Uttar Pradesh
5.3 **Exchange where Listed**	:	BSE Limited (SME Segment) (Security ID: OPCHAINS, Security Code: 539116)

6. Other Details

6.1 Further details of the Offer shall be published on or before Tuesday, June 21, 2016 in the Detailed Public Statement to be issued in terms of the proviso to Regulation 13(4) of the SEBI (SAST) Regulations which will be published as specified under Regulation 14(3) of the SEBI (SAST) Regulations.

6.2 The Acquirers undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations and Acquirers have adequate financial resources to meet the Offer obligations under the SEBI (SAST) Regulations.

6.3 This Offer is not conditional upon any minimum level of acceptance as per Regulation 19(1) of the SEBI (SAST) Regulations and this Public Announcement is not being issued pursuant to a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.

6.4 The Acquirers accepts full responsibility for the information contained in this Public Announcement.

6.5 This PA is expected to be available on SEBI website i.e. *www.sebi.gov.in*

ISSUED BY MANAGER TO THE OFFER

FOR AND ON BEHALF OF THE ACQUIRERS
Mr. Om Prakash Agarwal, Mr. Satish Kumar Goyal and Mr. Ashok Kumar Goyal

Hem Securities Ltd.

HEM SECURITIES LIMITED
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Contact Person: Ms. Menka Jha / Ms. Payal Damani

Place : Mumbai
Date : Tuesday, June 14, 2016